

From:

**Vishwa Nath Shukla**Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.: Office – 0651-2481449  
Fax No. – 0651 – 2481116File No. XXII(6)/1/2025-26/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
2. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
6. Mr. Randhir Kumar Singh, District & Additional Sessions Judge, Chatra.
7. Mr. Purnendu Kumar Sharma, District & Additional Sessions Judge, Chatra.
8. Ms. Shweta Dhingra, Special Judge, POCSO Act, Daltonganj.
9. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
10. Mr. Abhas Kumar, District & Additional Sessions Judge, Daltonganj.
11. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
12. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur).
13. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
14. Mr. Vikesh, District & Additional Sessions Judge, Dhanbad.
15. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
16. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
17. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
18. Mr. Vishal Kumar, District & Additional Sessions Judge, Giridih.
19. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
20. Mr. Hariom Kumar, District & Additional Sessions Judge, Giridih.
21. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
22. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
23. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
24. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
25. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
26. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
27. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Special Judge, A.C.B., Hazaribagh.
28. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
29. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
30. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
31. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
32. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
33. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
34. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
35. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
36. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
37. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Special Judge, Offences under SC & ST Act, Ranchi.
38. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.
39. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
40. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal) (U.O.T.).
41. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
42. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella-Kharsawan.
43. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.
44. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
45. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
46. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
47. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
48. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
49. Ms. Sangita, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
50. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
51. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
52. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.

53. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Giridih.  
 54. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.  
 55. Ms. Moumita Guin, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.  
 56. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.  
 57. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.  
 58. Mr. Nitish Neilesh Sanga, Chief Judicial Magistrate, Jamtara.  
 59. Mr. Arjun Saw, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti  
 60. Ms. Pragya Bajpai, Civil Judge (Sr. Div.)-cum-J.M., Koderma.  
 61. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Latehar.  
 62. Mr. Rohit Kumar, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga  
 63. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.  
 64. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.  
 65. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.  
 66. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.  
 67. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.  
 68. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).  
 69. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.  
 70. Ms. Nitasha Barla, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.  
 71. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (U.O.T.).  
 72. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).  
 73. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.  
 74. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.  
 75. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./  
 M.L.A., Daltonganj (U.O.P.).  
 76. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur).  
 77. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.  
 78. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.  
 79. Mr. Aditya, Nyayadhikari-cum-Addl.Civil Judge (Jr. Div.)-cum-J.M., Dumka.  
 80. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.  
 81. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.  
 82. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.  
 83. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.  
 84. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M., Gumla.  
 85. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.  
 86. Mr. Abhinav Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.  
 87. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.  
 88. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.  
 89. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).  
 90. Mr. Amit Alda, S.D.J.M.-cum-Judge Incharge, Jamtara.  
 91. Ms. Vidyawati Kumari, S.D.J.M-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.),  
 Khunti.  
 92. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.  
 93. Mr. Pranav Kumar, S.D.J.M-cum-Civil Judge (Jr. Div.), Latehar.  
 94. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur.  
 95. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.  
 96. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.  
 97. Ms. Ila Kandpal, Addl.Civil Judge (Jr. Div.)-cum-J.M., Ranchi.  
 98. Ms. Manya Tandon, Addl.Civil Judge (Jr. Div.)-cum-J.M., Ranchi  
 99. Mr. Hussamuddin Waris, S.D.J.M-cum-Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal).  
 100. Mr. Amit Khanna, S.D.J.M-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan  
 (Chandil).

**Sub:-** Nomination of Judicial Officers for attending One day State Level Conference on “Speedy and Qualitative Disposal of Cyber Crime Cases: Issues, Challenges & Solutions (C-4) and Cyber Laws : Appreciation & Handling of Digital Evidence” scheduled to be held on 18<sup>th</sup> January, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to

nominate you to attend the aforesaid One day State Level Conference on "Speedy and Qualitative Disposal of Cyber Crime Cases: Issues, Challenges & Solutions (C-4) and Cyber Laws : Appreciation & Handling of Digital Evidence" scheduled to be held on 18<sup>th</sup> January, 2026.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Conference till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for Conference at 09:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

**No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/-Vishwa Nath Shukla

**Registrar (Administration)**

Memo No. 5819 /Apptt.

Dated, Ranchi, the 23/12/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1122/JAJ dated 17.12.2025/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid Conference / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
**Registrar (Administration)**